

संदीप कुमार

विशेष सचिव एवं सदस्य

Sandeep Kumar

Spl. Secretary & Member



सत्यमेव जयते

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग
केन्द्रीय अप्रत्यक्ष कर एवं सीमा शुल्क
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Cost

D.O.F. No. 1080/2021

Dated 09.09.2022

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Dear *Pr. Chief Commissioners / Chief Commissioners,*

This has reference to the monthly report on 'Monitoring of filing of appeals by field formations' (being furnished to DLA) prescribed vide DO letter dated 27.07.2022.

2. On perusal of the reports for the month of August, 2022 (containing data for July, 2022) it is observed that the number of cases in the Super Critical/Critical categories continue to be high. Timely action for examining the orders as envisaged is yet to gain ground. Timely submission of reports to DLA also continues to be an issue.

3. It is requested to ensure that the Court orders are examined immediately on receipt for acceptance or otherwise.

With *best wishes,*

Yours sincerely,

(Sandeep Kumar)

Encl: As above.

**All Principal Chief Commissioner/ Chief Commissioner,
CGST/Customs Zone**